

By E-mail.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/ 3176 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Biswajit Chakraborty,  
Member, MACT,  
Barpeta.

Dated Guwahati, the 7<sup>th</sup> June, 2018.

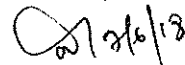
Sub:- **Casual leave with Station leave permission.**

Ref:- Your letter No. MACT (B)/830, dtd.Barpeta 5<sup>th</sup> of June 2018

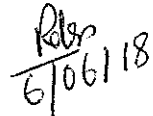
Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 08.06.2018 along with station leave permission, with the official allotted vehicle, at your, own cost w.e.f. the evening of 07.06.2018 till the morning of 11.06.2018 has been ~~rejected~~ granted.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

  
6/06/18